HIGH COURT OF CHHATTISGARH, BILASPUR ORDER

No.	25	769	_/
	Mediation/CM-38		

Bilaspur, dated



It is hereby informed that the Hon'ble High Court of Chhattisgarh has been pleased to approve the names of qualified Advocates for their empanelment as Mediators for mediation proceedings in the High Court Mediation Centre.

APPROVED PANEL OF ADVOCATE-MEDIATORS IN THE HIGH COURT MEDIATION CENTRE

S.No. NAME OF ADVOCATE-MEDIATORS 1 Shri Y.C. Sharma 2 Shri Awadh Tripathi 3 Ku. Meenu Benarji 4 Shri M.P.S. Bhatia 5 Shri R.S. Marhas 6 Smt. Hamida Siddiqui 7 Smt. Anubhuti Marhas 8 Shri Prakash Tiwari 9 Shri Rajesh Kumar Kesharwani 10 Smt. Usha Chandrakar 11 Shri Rewa Shankar Patel 12 Shri Jameel Akhtar Lohani
2 Shri Awadh Tripathi 3 Ku. Meenu Benarji 4 Shri M.P.S. Bhatia 5 Shri R.S. Marhas 6 Smt. Hamida Siddiqui 7 Smt. Anubhuti Marhas 8 Shri Prakash Tiwari 9 Shri Rajesh Kumar Kesharwani 10 Smt. Usha Chandrakar 11 Shri Rewa Shankar Patel
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8 Shri Prakash Tiwari 9 Shri Rajesh Kumar Kesharwani 10 Smt. Usha Chandrakar 11 Shri Rewa Shankar Patel
9 Shri Rajesh Kumar Kesharwani 10 Smt. Usha Chandrakar 11 Shri Rewa Shankar Patel
10 Smt. Usha Chandrakar 11 Shri Rewa Shankar Patel
11 Shri Rewa Shankar Patel
12 Shri Jameel Akhtar Lohani
13 Miss. Sofia Khan
14 Shri Rakesh Kumar Dubey
15 Shri Sudeep Agrawal
16 Shri Raj Kumar Gupta
17 Shri Malay Shrivastava
18 Shri Vipin Kumar Tiwari
19 Shri Sandeep Dubey
20 Ku. Sunita Jain

S.No.	NAME OF ADVOCATE-MEDIATORS
21	Shri Vivek Singhal
22	Smt. Naushina Afrin Ali
23	Shri Dhiraj Kumar Wankhede
24	Ms. Nirupama Bajpai
25	Shri Neeraj Choubey
26	Shri Rajeev Bharat
27	Shri Vineet Kumar Pandey
28	Smt. Binu Sharma
29	Shri Arvind Dubey
30	Shri Sangharsh Pandey
31	Ms. Akanksha Jain

(SUDHIR KUMAR)
I/c REGISTRAR GENERAL

No. 2770 / Mediation/CM-38

Bilaspur, dated

04 March, 2023

Copy forwarded to :-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (8) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of her Ladyship.
- (9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.

- (11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/I. & E./S. & A. Cell/Judicial/Ministerial), High Court of Chhattisgarh, Bilaspur *for information*.
- (18) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information*.
- (19) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) District & Sessions Judges of all the districts, for information and necessary action.
- (21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Confidential/Checker/Civil/Central Filling/D.E.), High Court of Chhattisgarh, Bilaspur *for information*.
- (28) Assistant Registrar/ Court Manager/ Section Officer/ In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment/ I. & E./ Mediation Centre/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.

(29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(BALRAM PRASAD VERMA)
Registrar (S. & A.)-cum-Incharge
(Mediation)